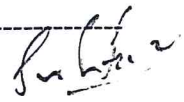



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19/4/18

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/357/(IB)/2018
NAME OF THE PETITIONER(S) : GLOCAL EDGE CONSULTANTS PVT LTD
NAME OF THE RESPONDENT(S) : NONI BIOTECH PVT LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|----------------------|------------------------|---|
| REPRESENTATION BY WHOM | | | |
| 1. | SUSHMITA UDAYASANKAR | COUNSEL FOR PETITIONER |  |
| 2. | M. ELAN LOVAN | COUNSEL FOR RESPONDENT |  |

ORDER

Counsels representing both the parties are present. Counsel for respondent filed vakalat and stated that he has not received copy of the petition. Counsel for petitioner is directed to furnish copy of the petition and other documents relied upon to the other side. Counsel for respondent prayed for time to file counter. Time is enlarged at request. Put up on 04.05.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc